NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3861/230/HDB/2017
NAME OF THE COMPANY	People Combine Bengaluru Knowledge Institutions Private Limited (Transferee company)
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	People Combine Bengaluru Knowledge Institutions Private Limited (Transferee company)
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phan Ican	Advad	e Chrunarence	o pu
		94414074	P

Counsel for Respondent(s):

Name of the Counsel(s) Designation	E-mail & Telephone No.	Signature
J.V. Prasad (SV: Standing consel pritt)	99666 22805	<u> </u>

Heard Mr.K.Phani Kumar, learned counsel for the Petitioner and Mr.G.Bhupesh, learned counsel for the Respondent.

Mr.K.Phani Kumar, learned counsel for the Petitioner requested to post the matter after two weeks to comply the objections raised by the Registry. Mr.Bhupesh, learned counsel for the Respondent submits that Income Tax Department wanted to submit their view in this matter and thus requested copies. The learned counsel for the petitioner is directed to furnish copies to the Income Tax Department. Post the case on 16.01.2018.

Member (Technical)

Member (Judicial)